

**II. —Archaeological Sites and Remains taken over by Union Department of Archaeology
in Jammu and Kashmir State**

Name of archaeological site or remains	Locality
<i>District Anantnag</i>	
Ancient site	Chakradhar
<i>District Baramulla</i>	
Ancient site	Sumbal
Ancient site	Ushkura
<i>District Jammu</i>	
Remains of Ambaran	Akhnoor
<i>District Srinagar</i>	
Ancient site with megaliths	Burzahom
Ancient site	Harwan
Ancient site at Pandrethan	Srinagar
<i>District Udhampur</i>	
Ancient site	Babour

SHRI S. PANIGRAHI: May I know whether the Jammu and Kashmir Government had asked to the Government of India to take over the monuments, and whether all the monuments have been taken over or there are still some left out?

SHRI HUMAYUN KABIR: I have already said that we have taken over the monuments which we considered to be *prima facie* of national importance and we are looking after them since last year, since the 1st July, 1958.

SHRI S. PANIGRAHI: May know how much amount has been allocated for the repairs of these monuments in Jammu and Kashmir?

SHRI HUMAYUN KABIR: For 1958-59 no separate provision was made, because they were taken over during the middle of the year. For 1959-60, we have provided for special repairs Rs. 20,000; for annual repairs Rs. 16,000 and towards other charges Rs. 3,000.

**REQUEST FOR A LOAN OF 190 M. DOLLAR OUT
OF 550 M. DOLLAR SANCTIONED BY U.S.
CONGRESS**

*582. SHRI S. PANIGRAHI: Will the Minister of FINANCE be pleased to state:

(a) whether Government have requested the Government of the United States of America for a loan of 190 million dollars from the appropriations of 550 million dollars sanctioned by the United States Congress during the current year; and

(b) if so, what is the result of the request?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Even before the United States Congress appropriated \$550 million to the Development Loan Fund, certain programmes and projects to be financed out of the current year's appropriation have been under discussion. The programmes and projects and the estimated costs are being modified during discussions and it is not practicable to name any figure as a definite request.

(b) Negotiations are still continuing.

SHRI S. PANIGRAHI: May I know whether any figure will be available with regard to the allocation made to the public and the public sectors?

SHRI MORARJI R. DESAI: As I have said, until the negotiations are complete, it is not possible to say anything.

SHRI BHUPESH GUPTA: May I know whether in the matter of negotiations the Government is emphasizing that more loans should be obtained from that source for the needs of the public sector in the country and whether in that regard they have made any proposal to the United States authorities?

SHRI MORARJI R. DESAI: I have not quite followed what the hon. Member wants to ask.

MR. CHAIRMAN: Whether, in carrying on the, negotiations, more stress was laid on the need for funds for the public sector? That is the question.

SHRI BHUPESH GUPTA: Whether any proposal was made.

MR. CHAIRMAN: Yes.

SHRI MORARJI R. DESAI: All appropriate stress is laid.

SHRI BHUPESH GUPTA- May I know, since it is a question of money coming from the Development Loan Fund and since the decision of the authorities is known, whether the Government has stressed in particular the requirements of the public sector from such foreign resources and whether such assistance has been sought for equipments and other things rather than for certain things which go to the private sector?

SHRI MORARJI R. DESAI: Government knows the importance of the public sector and gives all the stress that is necessary.

SHRI M. VALIULLA: Is there anything that when we take the loan, it

is subject to the condition that we have to purchase the articles from the United States of American only?

SHRI MORARJI R. DESAI: Yes, that will apply in future.

SHRI BHUPESH GUPTA: May I know whether, in view of the latest decision of the United States authorities that the Development Loan Fund advances must be subject to certain conditions of purchase of American goods and services, the Government are also modifying their proposals in the matter of negotiation in the light of these terms?

SHRI MORARJI R. DESAI: Whatever is necessary is being done.

SHRI S. PANIGRAHI: May I have an idea of the allocation made with regard to the different industries?

SHRI MORARJI R. DESAI: As I said> I cannot give any idea about it just now.

MR. CHAIRMAN: It is in the stage of negotiations.

SHRI AKBAR ALI KHAN: Is it not a fact that in the case of grant of loans, generally, the condition is that we have to purchase the goods of the same country?

SHRI MORARJI R. DESAI: That is true of all countries.

SHRI BHUPESH GUPTA: The hon. Minister said that whatever is necessary is being done. May I ask whether he considers now, in the light of these rigorous terms being imposed, that Government should ask them not to insist on such conditions but should make advances for the public sector without such terms being imposed on them? May I ask whether Government found it necessary to raise the issue like that?

SHRI MORARJI R. DESAI: That is included in the word 'necessary'.

*583 and *584. [The questioner (Shri Bibudhendra Misra) was absent. For answer vide cols. 3193—95 infra.]